

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 215 OF 1997

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Note of the Registry

Orders of the Tribunal

12/3/2000

1 Copy of order
Sent to Counsel
for Applicant
Vide No 53
dt 13/3/2000

2 Copy of
Order Sent to
Counsel for
Respondent
Vide No 52
dt 13-3-2000

Now is present for the Applicant even
in second round at 12.45 PM.
Shri V. F. Garg, Counsel for Respondent.

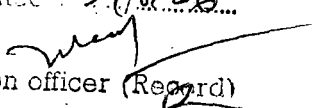
From the Order sheet dated 10th
Dec/98 it appears that the Applicant has
expired 3-4 months ago i.e. near about 6-7
months from now.

No steps to bring the legal
Representative as record have been taken
by the legal Representative of the Applicant.
Therefore the case stands abated as per the
provisions of law on expiry of the prescribed
limitation to bring the legal Representative
in record. The case be consigned to record.


Gopal Singh
Adm. Member


A. K. MISRA
Judl. Member

Part II and III destroyed
in my presence on 10.10.06
under the supervision of
section officer as per
order dated 23/8/06


Section officer (Record)